

Nomination of cases by Hon'ble the Chief Justice on 11/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 1403/2005	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
2	Spl. Appeal – 1404/2005	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
3	Spl. Appeal – 871/2012	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
4	Spl. Appeal – 1355/2006	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
5	Spl. Appeal – 1077/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
6	Spl. Appeal – 1045/2007	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 12/01/2016
7	Spl. Appeal – 399/2015	Hon. Dilip Gupta, J.	Spl. Appeal Section on 12/01/2016
8	Spl. Appeal Defective– 1332/2013	Hon. Rakesh Tiwari, J.	Spl. Appeal Section on 12/01/2016
9	Spl. Appeal – 496/2015	Hon. V. K. Shukla, J.	Spl. Appeal Section on 12/01/2016
In DB as a member			
10	Spl. Appeal Defective– 402/2015 (Review Application)	Hon. S. B. Singh, J.	Spl. Appeal Section on 12/01/2016
Bench Comprising			
11	Spl. Appeal – 303/2010 (Review Application)	Hon. Arun Tandon, J. and Hon. Manoj Misra, J.	Spl. Appeal Section on 12/01/2016
Hon....., J.			
12	Crl. M. A.(u/s 482) – 32186/2015 with Crl. M. A.(u/s 482) – 17474/2015 with Crl. Rev. – 2451/2014 with Crl. Rev. – 2630/2014	Hon. Pankaj Naqvi, J.	482 Section on 12/01/2016
13	Crl. M. A.(u/s 482) – 25234/2015	Hon. Bharat Bhushan, J.	482 Section on 12/01/2016
14	W. P. - 67870/2015	Hon. S. P. Kesarwani, J.	Writ C-I Section on 12/01/2016
15	Crl. Rev. - 407/2001	Hon. V. P. Pathak, J.	Crl. Rev. Section on 12/01/2016
16	Crl. Rev. - 406/2001	Hon. V. P. Pathak, J.	Crl. Rev. Section on 12/01/2016
17	Crl. Rev. - 570/1998	Hon. Om Prakash, J.	Crl. Rev. Section on 12/01/2016

18	Crl. Appeal – 4823/2015 with Crl. Appeal – 4745/2015 with Crl. Appeal – 4307/2015	Hon. Ramesh Sinha, J.	Crl. Appeal Section on 12/01/2016
19	Crl. M. A.(u/s 482) – 258/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 11/01/2016
20	Civil Rev. - 5/2016 with Civil Rev. - 267/2015	Hon. Ashwani Kumar Mishra, J. (with connected case)	Computer Fresh Section on 11/01/2016
Appropriate Court dealing with such matters			
21	Bail – 35756/2015 with Bail – 24755/2015	Appropriate Court dealing with such matters	Bail Section on 12/01/2016
22	Crl. Appeal – 998/2014 with Crl. Appeal – 999/2014	Appropriate Court dealing with such matters	Crl. Appeal Section on 12/01/2016
23	W. P. - 11/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 11/01/2016
24	W. P. - 23/2016	Appropriate Court dealing with such matters	Listing Section on 11/01/2016
25	Crl. M. A.(u/s 482) – 37271/2015	Appropriate Court dealing with such matters	Listing Section on 11/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
26	Art. 227 – 6738/2015	Hon. Ashwani Kumar Mishra, J.	Computer Fresh Section on 11/01/2016
27	Civil Contempt – 54/2016	Hon. V. K. Birla, J.	Computer Fresh Section on 11/01/2016
28	W. P. - 629/2016	Hon. Suneet Kumar, J.	Listing Section on 11/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
12/01/2016